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Investment of surplus funds by Gorakhpur Kshetriya Grameen Bank

4254. SHRI RAMACHANDRAN PILLAI: Will the Minister of FINANCE be pleased to state:

- (a) what are the details of investment of surplus funds of Gorakhpur Kshetriya Grameen Bank; and
- (b) whether all such investment have been approved by the Board of Management?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) National Bank for Agriculture and Rural Development (NABARD) Has reported that the total investments made by Gorakhpur Kshetriya Grameen Bank as on 31.03.1992 stood at Rs. 42.11 crores. Out of this, Rs. 5.00 crores each were invested in State Bank of India Magnum Triple Plus and Mahanagar Telephone Nigam Ltd. Bonds, respectively, at 17 per cent interest. The remaining amount of Rs. 32.11 crores was kept in 91 days deposit with State Bank of India Capital Market Ltd. All investments were mlade with due approval of the Board' of Directors of the Bank.

Concession for Import of Medical Equipment

4255. SHRI SOM PAL: DR. NAUNIHAL SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether some concessions and incentives are provided to State Gov-

ernments, organisations and private parties for importing medical equipment and apparatus;

- (b) if so, what are the details and modalities thereof;
- (c) what are the details of such concessions given to various States and organisations during the past three years;
- (d) whether Government have received any complaints of misuse of these provisions like overbiling, underbilling, importing substandard material and obsolete reconditioned equipment;
- (e) if so, whether there is some system to monitor and check such malpractics; and
- (f) what are the details of action taken on such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) and (c) The important schemes relating to exemptions for import of medical equipments and apparatus are listed below. The exemptions are applicable subject to the conditions specified in the notifications. These notifications have been issued by the Government under the provisions of Section 25(1) of the Customs Act, 1962 and were notified in the Gazette of India.

Notification No. & Date			Subject	<i>i</i> ,	Rate o Duty
1.	208/81-CUS	22-09-81	Specified life saving medic	eines and equipments.	Nit
2.	63/88-CUS		Hospital equipments impo- Hospitals as defined in	rted by Government the notification.	Nil
3.	64/88-CUS	01-0388	Hospital equipments impo hospitals" as defined in	rted by "Charitable	Nil
4.	138/88-CUS	18-04-83	Specified equipments impo	orted by NRI.	25%
5.	65/88-CUS		Specified medical equipme	ents.	40%
6.	144/88-CUS		Specified sight saving equ	ipments.	Nil

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Besides general exemption granted for import of medical equipments and apparatus under duty exemption notifications mentioned above, Government sometimes also issue adhoc exemption orders under Section 25(2) of the Customs Act, 1962. These ad-hoc exemption orders are applicable only in respect of individual cases and are issued in public interest in favour of such organisations/parties who are

not eligible to import medical equip-ments and apparatus under the general exemptions mentioned above. The details of ad-hoc exemption orders issued under Section 25(2) of the Customs Act, 1962 in the last three years for report of medical equipments and apparatus' are annexed in statement. (See below).

(d) to (f) Information is being collected and shall be laid on the Table of the House.

Statement

Ad-hoc exemption orders issued from 1-8-89 to 3\-7-92 for Import of Medical Equipments

	Name of the party	Details of equipments	
(1)	(2)	(3)	
Year 1989	· · · · · · · · · · · · · · · · · · ·		
269 dated 12-9-89	Ramakrishna Vivekananda Mission, West Bengal.	E.C.G. Machine.	
285 dated 22-9-89	T.N. Rotary Polio Plus Trust, Madras	Thermo-meters	
295 dated 28-9-89	Hoyna Leprosy Research Trust, Orissa	Microscopes.	
Year 1990			
4 dated 4-1-90	Himalayan Instt., Hospital Trust	Medical equipments.	
17 dated 19-1-90	D.P. Dhar Memorial Hospital, Sopore	Microscope	
26 dated 30-7-90	Poona Medical Foundation, Poona	Diagnostic Equipmen	
149 dated 6-9-90	Madras Medical Mission, Madras	Ambulance.	
Year 1991			
17 dated 6-2-91	Kanchi Kamakoti Peet Charitable Trust	C.T. Scanner.	
117 dated 31-5-91	Ramakrishna Vivekananda Mission, West Bengal	Medical equipment	
184 dated 22-10-91	Mother Teresa's Missionaries of Charity	Bed Side Monitor	
198 dated 8-11-91	Mother Teresa's Missionaries of Charity	Hospital Managemen System & related equipment.	
241 dated 30-12-91	Mother Teresa's Missionaries of Chairty	Dental equipments.	
Year 1992			
25 dated 17-1-92	Mother Teresa's Missionaries of Charity	Medical equipment.	
32 dated 29-1-92	Mother Teresa's Missionaries of Charity	Medical equipment.	
106 dated 22-5-92	Mother Teresa's Missionaries of Charity	Medical equipment.	
137 dated 7-7-92	B. J. Wadia Hospital	Sonar Scanner	
141 dated 20-7-92	Sankara Nethralaya	Medical equipment.	
145 dated 23-7-92	The Bureau of H.H. Dalailama	Dental equipment.	